

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 30th OCTOBER, 2015

No. 2/13 A: Sri Anil Kumar (Home District – Hazaribagh) appointed as Probationary Civil Judge (Junior Division)-Trainee, under Notification No. 13/Nya. Vivid.- 01/ 2013 Ka.- 9348 dated 27.10.2015 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, is hereby posted as such at Madhupur Sub-Division of Deoghar Judgeship.

Sri Anil Kumar is directed to submit his joining alongwith the Medical Certificate under Rule 52 of the Jharkhand Service Code and a declaration as contained in the aforesaid Notification of appointment to the concerned Principal District Judge by 19th of November, 2015. Further, he will be imparted training for the period of one year after his joining in accordance with 'Syllabus of the Induction Training Programme' in the concerned Judgeship and at the Judicial Academy Jharkhand, Ranchi.

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the October, 2015.

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the October, 2015.

Copy forwarded to the Accountant General, Jharkhand, (G.E.-5), Hinoo, Ranchi/ the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Ranchi/ the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi and the person concerned for information and needful.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the October, 2015.

Copy forwarded to the Principal District Judge, Deoghar (with copy of the Notification No. 13/Nya. Vivid.- 01/ 2013 Ka.- 9348 dated 27.10.2015 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand) with a request to accept his joining after verifying his necessary documents and send the information appended with required document to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi through the High Court. He is further requested to direct the trainees to undergo training in accordance with 'Syllabus of the Induction Training Programme' in the Judgeship/ at the Judicial Academy Jharkhand, Ranchi.

Encls: As above

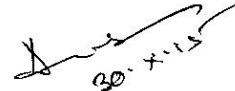
Sd/- Anil Kumar Choudhary
Registrar General

30.10.15

Memo No. 10597 /Apptt

dated Ranchi the 30th October, 2015.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi with a request to arrange and impart training to Sri Anil Kumar in accordance with 'Syllabus of the Induction Training Programme'.


30.10.15
Registrar General